

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Hari
T.V.P. Saivili
Mr Kumar Pal Chom

Counsel for Pp T
counsel M R1-R6 T.V.P. Saivili

ROHAN RATASEKARAN
Jr.
S.R. RAGUNATHAN

Counsel for
Debitum

RSH.R

O R D E R

Counsel for petitioner present. Counsel R1 and R6 present. Both the parties reported that settlement talks between the parties are ripe but they need more time for disposal of properties in relation to the settlement. At their request time extended. Put up on 19.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)